

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 204 of 2019

IN THE MATTER OF:

P. Vijay Kumar

...Appellant

Vs

Priya Trading Company & Ors.

...Respondents

Present:

Appellant: Mr. S. K. Sahijpal, Ms Raakhi Sahijpal, Ms Manisha Saini, Ms. Mihika Gupta, Advocates.

**Respondents: Mr. Sangram Patnaik and Mr. K. K. Patra, Advocates for R-1 and 2.
Mr. G. Murali, RP for R3**

O R D E R

27.08.2019: Heard Mr. Sangram Patnaik alongwith Mr. K. K. Patra, learned counsel representing the Respondents. Hearing concluded. Heard Mr. S. K. Sahijpal, learned counsel for the Appellant in rebuttal. Hearing concluded. **Judgment Reserved.**

Parties may file their short written submission, not more than three pages, by 30th August, 2019.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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